

NOTE

Hon'ble Mr. Justice Rajive Bhalla has been pleased to order that counsel appearing for Income Tax Department/Sales Tax Department/Excise & Custom Department/any other authority/counsel for the assessee may give particulars of the cases which have either become infructuous or are covered matters, to the Registrar Judicial so that those cases could be taken up for disposal.

Sd/-

Registrar Judicial

27.08.2013